

**STATEMENT 76. FOREIGN EXCHANGE REGULATION ACT, 1973 AND DETAILED DEMANDS FOR GRANTS OF MINISTRIES**

**THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI-MATI SUSHILA ROHATGI):** I beg to lay on the Table—

(1) A statement (Hindi and English versions) on "Clarification and Amplification of Guidelines issued for administering Section 29 of Foreign Exchange Regulation Act, 1973." [Placed in Library See No. LT-10690/76].

(2) A copy each of the Detailed Demands for Grants (Hindi and English versions) of the following Ministries/Departments for 1978-77:—

(i) Ministry of Commerce.

(ii) Department of Revenue and Banking.

(iii) Ministry of Health & Family Planning.

(iv) Ministry of Law, Justice and Company Affairs.

(v) Ministry of Planning.

(vi) Ministry of Supply and Rehabilitation.

(vii) Ministry of Tourism and Civil Aviation.

(viii) Department of Electronics.

[Placed in Library. See No. LT-10691/76].

**ANNUAL REPORT OF NCERT FOR 1974-75**

**THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV):** I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the National Council of Educational Research and Training, New Delhi, for the year 1974-75. [Placed in Library See No. LT-10692/76].

11.57 hrs.

**ASSENT TO BILLS**

**SECRETARY-GENERAL:** Sir, I lay on the Table the following four Bills passed by the Houses of Parliament during the current session and assented to since a report was made to the House on the 2nd April, 1976.

- (1) The Maternity Benefit (Amendment) Bill, 1976.
- (2) The Indian Standards Institution (Certification Marks) Amendment Bill, 1976.
- (3) The Iron Ore Mines and Manganese Ore Mines Labour Welfare Cess Bill, 1976.
- (4) The Beedi Workers Welfare Cess Bill, 1976.

11.57-1/2 hrs.

**PUBLIC ACCOUNTS COMMITTEE**

**TWO HUNDRED AND TENTH & TWO HUNDRED AND SIXTH REPORTS**

**SHRI H N. MUKHERJEE (Calcutta—North-East):** I beg to present the following Reports of the Public Accounts Committee:—

- (1) Two Hundred and tenth Report relating to Naval Dockyard Expansion Scheme on para II of the Report of the Comptroller and Auditor General of India for the year 1973-74, Union Government (Defence Services).
- (2) Two Hundred and sixth Report on Action Taken by Government on the recommendations contained in their Hundred and Forty-eighth Report on paragraphs relating to Financial Results and Earnings of the Railways included in the Report of the Comptroller and Auditor General of India for the year 1972-73, Union Government (Railways).